

88. P.C. No. 1  
Mr. D. M. Miller  
CAT / 1 / 11 45

(A)

# IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

## **CUTTACK BENCH, CUTTACK**

O.A./T.A./R.A. No. .... 1995

292

1995

T. Rama Pradhan.....Applicant(s)

## Versus

Versus  
Union of Ind. & org. Respondent(s)

Sr. No.	Date	Order with Signature
	27/9 as	I.P.O. for Rs 50/- has been paid. D.S. 27/9/95.
1	29-9-95	<p style="text-align: center;"><b>REGISTER.</b></p> <p style="text-align: right;">Sar Registrar</p> <p><u>O.A.s. 591 to 596 of 1995</u></p> <p>Heard Shri P.C.Mohapatra, learned counsel for the applicants.</p> <p>The applicants submit that they were engaged for casual work during the years 1985 and 1986. They like to be considered for similar engagement in future whenever work is available. The applications are disposed of, at the admission stage, with direction that the applicants be suitably engaged whenever &amp; work is available.</p> <p style="text-align: right;">J. S. A. MEMBER (ADMINISTRATIVE)</p> <p>Put up as per the order passed in dt 12/2/96 on 9.12.92.</p> <p style="text-align: right;">Sar 12/2/96 Sar 12/2/96</p> <p>In this application, the petitioner u/s 19 of CAT, Act has been for his engagement as casual worker in Railway Deptt D.S. For Regn. Pl. 27/9/95. Sg (S) Hukum 28.09.95</p>
2	9.12.97	<p style="text-align: right;">Registration Sar</p> <p>For admission &amp; stay.</p> <p style="text-align: right;">Sar 9.12.97</p> <p style="text-align: right;">Sar 11.12.97. B. enc.</p>